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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/94/(IB)/2017
NAME OF THE PETITIONER(S) : SHREYAS RELAY SYSTEMS LTD
NAME OF THE RESPONDENT(S) : JAIN GRANITES & PROJECTS IND LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	A. X. M. Prabhu	PCS for Respondent -	
2.	K. M. Anand	Counsel for Petitioner -	

ORDER

Counsel representing both the parties present. Respondent Counsel submitted that outstanding amount will be paid in 10 instalments to other side and settle the issue. Counsel for Petitioner prayed time for seeking instruction from his client. Put up on 21.08.2017 at 10.30 A.M.

Sd/-
(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)